

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2052

ANSWERED ON:06.12.2005

NATIONAL COMMISSION FOR ENTERPRISES IN THE UNORGANISED SECTOR

Saradgi Shri Iqbal Ahmed

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): the composition of the newly formed National Commission for Enterprises in the unorganized sector;
- (b): whether National Commission for Enterprises in the unorganized sector has submitted any proposal for the replacement of 2004 Bill;
- (c): if so, the details thereof; and
- (d): action taken/being taken by the Government on the recommendations of the Commission?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): The National Commission for Enterprises in the Unorganised Sector (NCEUS) was constituted on 20.09.2004. The Commission comprises Dr. Arjun K. Sengupta - Chairman, Dr. K. Jayashankar and Dr. K.P. Kannan - Members and Shri K.K. Jaswal - Member Secretary. The Commission also has three part-time Members, namely, Dr. T.S. Papola, Dr. Bibek Debroy and Shri B.N. Yugandhar.

(b)to(d): The NCEUS was requested by the Ministry of Labour and Employment to examine the Unorganised Sector Workers Bill, 2004 drafted by that Ministry. After examining this draft Bill, the NCEUS has submitted two draft Bills to the Ministry of Labour and Employment for further examination and consideration. These draft Bills are

(i) Unorganised Sector Workers Social Security Bill, 2005 and

(ii) Unorganised Sector Workers (Conditions of Work and Livelihood Promotion) Bill, 2005. The first draft Bill relates to minimum social security cover for eligible workers in the unorganized sector with monthly income upto Rs. 5,000/-. The draft second Bill relates to conditions of work for wage workers in the unorganized sector in respect of hours of work, payment of wages and adherence to Bonded Labour Abolition Act and Child Labour Prohibition & Regulation Act.